

**GOVERNMENT OF INDIA
LAW AND JUSTICE
LOK SABHA**

UNSTARRED QUESTION NO:4849
ANSWERED ON:09.12.2010
SHETTY COMMISSION REPORT
Naranbhai Shri Kachhadia

Will the Minister of LAW AND JUSTICE be pleased to state:

- (a) whether the Shetty Commission report on new pay and salary structure for the judicial employees has been implemented by all States, State High Courts and District Courts;
- (b) if so, the details thereof, State-wise;
- (c) whether the District Court of the Gujarat have not been included so far under new pay and salary structure; and
- (d) if so, the reasons therefor and by when these benefits are likely to be implemented?

Answer

MINISTER OF LAW & JUSTICE (DR. M. VEERAPPA MOILY)

- (a) to (d): Information is being collected and will be laid on the Table of the House.